

**Conservation of indigenous breeds of livestock**

747. SHRI HARNATH SINGH YADAV: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government has formulated any comprehensive plan for conserving the indigenous breeds of livestock *viz.* Murrah, Ongole and Punganur, etc., which are superior in quality, resistant to diseases and able to withstand the vagaries of the local climate;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI SANJEEV KUMAR BALYAN): (a) to (c) In order to complement and supplement the efforts made by the States for conserving indigenous breeds of livestock *viz.* Murrah, Ongole and Punganur etc Department of Animal Husbandry and Dairying has been implementing following schemes for development and conservation of indigenous breeds:—

(i) Centrally Sponsored Scheme: Rashtriya Gokul Mission for development and conservation of indigenous breeds in scientific and holistic manner. All indigenous bovine breeds are covered under the project including Murrah buffalo and Ongole and Punganur breed of cattle.

(ii) Central Sector Scheme: Breed Improvement Institutes comprises of seven Central Cattle Breeding Farms, four Central Registration Units and Central Frozen Semen Production and Training Institutes. These organization are undertaking development and conservation of indigenous breeds namely (i) Tharparkar; (ii) Red Sindhi; (iii) Gir; (iv) Kankrej; (v) Ongole; (vi) Haryana and (vii) Rathi breed of cattle and (i) Surti; (ii) Murrah; (iii) Meshsana and (iv) Jaffarabadi breeds of buffaloes.

**Impact of COVID-19 on Fisheries, Animal Husbandry and Dairying**

748. SHRI BINOY VISWAM: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government has conducted any research regarding the economic impact of COVID-19 on the fisheries, animal husbandry and dairying sectors;

(b) the estimated loss incurred by these sectors due to the COVID-19 pandemic and lockdown;

(c) the steps Government has taken to support producers and workers in these sectors in the light of the COVID-19 pandemic and the ensuing lockdown; and

(d) the number of people who have lost their jobs in these sectors due to the COVID-19 pandemic and lockdown?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) to (d) Ministry of Fisheries, Animal Husbandry and Dairying has not conducted any research on the economic impact of COVID 19 on the fisheries, animal husbandry and dairying sectors. With a view to avoid adverse impact of Covid-19 pandemic and lockdown on fisheries in the country, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, had issued advisory to State Governments/Union Territories (UTs) to include fish and shrimp in the list of commodities exempted from lockdown and also allow movement of fish and fish products, fish seed and fish feed for fish-farmers/fishers, aquaculture farms and other commercial establishments like aquarium shop etc. Besides, the Ministry of Home Affairs' Guidelines dated 10th April, 2020 also allowed operations of the fishing(marine)/aquaculture industry including feeding and maintenance, harvesting, processing, packaging, cold chain, sale and marketing, hatcheries, feed plants, commercial aquaria, movement of fish/shrimp and fish products, seed/feed and workers. In addition, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has launched a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) as a part of Atma Nirbhar Bharat in response to COVID-19 with an estimated investment of ₹ 20,050 crores for implementation in all States/Union Territories over a period of 5 years from Financial Year (FY) 2020-21 to 2024-25.

In order to supplement the efforts made by the States and UTs to support producers for enhancing milk production and productivity of bovines, Government of India has been implementing Rashtriya Gokul Mission with the aim of development and conservation of all indigenous bovine breeds, enhancing milk production and productivity and thereby making milk production more remunerative to the farmers. To mitigate negative impact of COVID-19, Department of Animal Husbandry and Dairying, had requested the State Governments of Maharashtra, Karnataka, Punjab, Tamil Nadu and

Gujarat, to issue necessary directives to the concerned departments to include milk and milk products from Cooperative Milk Union/Federation in the schemes being run through Anganwadi, Poshan Abhiyan, Mid-Day meal scheme and Public Distribution System (PDS) and other relevant on-going programmes of their respective State.

Further, Department of Animal Husbandry and Dairying, had also requested the Department of School Education and Literacy and Ministry of Women and Child Development to issue advisory to States/UTs to include Milk/Skimmed Milk Powder procured from Cooperatives Milk Unions/ Federation in their Mid-Day meal Programme, Integrated Child Development Services Scheme and other nutrition programmes implemented through Anganwadi. Further, the Department of Animal Husbandry and Dairying has also initiated a new component "interest subvention on Working capital loans for Dairy sector" as one of the components under the scheme on "Supporting Dairy Cooperatives and Farmer Producer organizations engaged in dairy activities" (SDC&FPO). Under the interest subvention component of SDC&FPO scheme, ₹ 80.14 crore has been approved as on 31.08.2020 as interest subvention amount against eligible total working capital loan amount of ₹ 6,238.24 cr. for milk unions.

#### **Issues and concerns with NDDB**

749. PROF. MANOJ KUMAR JHA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether NDDB misused Government funds under National Dairy Plan phase-I (NDP-I) by giving grant to Bapudham Milk Producer Company (BMPC) with total outlay of ₹31.97 crore;

(b) whether Project Steering Committee recommended relaxing the existing criteria for BMPC as special case, as the company was yet to be operationalized;

(c) whether NDDB invested through its subsidiary, Mother Dairy, prior to formation of BMPC in Motihari;

(d) whether NDDB transferred assets of Mother Dairy to BMPC; and

(e) whether Government has initiated any investigation against members of Project Steering Committee from NDDB who are responsible for wasting ₹31.97 crore of Government money?